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O.A. No. 132 of 2011

Order dated: 10.01.2012

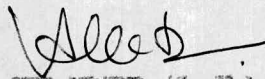
CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member(Judl.)

None appears for the applicant. On last occasion, i.e. on 09.01.2012, also none was present for the applicant.

Mr. R.C. Behera, Ld. Additional Standing Counsel appearing for the Union of India is on accommodation. Dr. C.R. Mishra, Ld. Counsel appearing for Respondents No.3 is present.

The O.A. is dismissed for default/non-prosecution of the case.


MEMBER (Judl.)


MEMBER (Admn.)

RK